

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**  
**(Office of Registrar General at Srinagar)**

\* \* \*

**Subject: - Declaration of Non-Sitting day on 18-10-2021 (Monday).**

**NOTIFICATION**

**No.1199 of 2021/RG/NG      Dated:- 01-10-2021**

It is hereby notified for information of all the concerned that 18<sup>th</sup> October (Monday), 2021 is declared as non-sitting day for the Hon'ble High Court of Jammu & Kashmir and Ladakh and in lieu thereof 4<sup>th</sup> December, 2021 (Saturday), which is otherwise non-sitting day, is declared as working day for the High Court. The cases listed on 18<sup>th</sup> October, 2021 shall be taken up on 4<sup>th</sup> December, 2021 (Saturday), subject to any order by the concerned bench in any particular case.

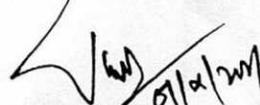
*By order.*

  
**(Jawad Ahmed)**  
**Registrar General**

**No: 44149-71 of 2021/RG/NG      Dated 01-10-2021**

**Copy of the above forwarded to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court Wing, Srinagar
5. Registrar Computers, High Court of J&K, Srinagar  
...for information.
6. Director J&K Judicial Academy, Srinagar
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Director Finance, High Court Main wing, Srinagar  
...for information and necessary action.
9. ✓ CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
10. Administrative Officer, Advocate General Office, High Court of J&K, Srinagar
11. In-Charge, Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
12. Order file.

  
**Registrar General**